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Madhya Pradesh Apattijanak Vigyapan Pratishedh Nirsan Adhiniyam, 1965

20 of 1965

[15 September 1965]

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Madhya Pradesh Apattijanak Vigyapan Pratishedh Nirsan Adhiniyam, 1965

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[15 September 1965]

An Act to repeal the Madhya Pradesh Prohibition of Objectionable Advertisements Act, 1947 Be it enacted by the Madhya Pradesh Legislature in the Sixteenth Year of the Republic of India as follows: 1. Received the assent of the Governor on the 15th September, 1965; assent first published in the Madhya Pradesh Gazette Extraordinary on the 23rd September, 1965. For statement of objects and reasons See M.P. Bill No. 41 of 1965, published in M.P. Gazette Part IV-(k) dated 20 Aug., 1965.

1. Short Title :-

This Act may be called The Madhya Pradesh Apattijanak Vigyapan Pratishedh Nirsan Adhiniyam, 1965.

2. Repeal Of Madhya Pradesh Act, Xxviii Of 1947 :-

The Madhya Pradesh Prohibition of Objectionable Advertisements Act, 1947 (XXVIII of 1947) is hereby repealed.

As stated in the Statements of Objects and Reasons this Act has been repealed because a similar Central Act is already in force.